

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2182
ANSWERED ON:22.08.2013
MOUS IN HIMACHAL PRADESH
Singh Smt. Pratibha

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of financial assistance provided under Accelerated Irrigation Benefit Programme (AIBP) to Himachal Pradesh for major and medium irrigation projects, scheme-wise;
- (b) the financial assistance to be provided by the Central Government as per the Memorandum of Understanding (MoU) signed with the State Government for each scheme;
- (c) the amount claimed under the MoUs by Himachal Pradesh since the signing of MoU, scheme-wise and year-wise;
- (d) the amounts actually released by the Central Government against the claims submitted by the State Government; and
- (e) whether the amounts released by the Central Government are less than the amounts claimed by the State Government and if so, the reasons therefor?

Answer

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

- (a) The project-wise details of Central Assistance (CA) released by the Govt. of India for the major and medium irrigation projects provided under Accelerated Irrigation Benefits Programme (AIBP) to Himachal Pradesh during the last five years is given at Annexure-I.
- (b) to (e) As per the present guidelines of AIBP, State Governments enter into an MoU with the MoWR for each individual project under the programme inter-alia indicating balance cost, balance potential and agreement to create targeted irrigation potential in four financial years for major/medium projects and two financial years for minor irrigation schemes along with target date of completion. Also, on the request of the State Governments, CA is released for the projects as per the eligibility of the projects according to the AIBP Guidelines, as per the budget provision of the State Government and the annual ceiling fixed by the Planning Commission. Further, State Government is required to submit a utilization certificate along with their proposals for seeking central assistance next year that the funds released under AIBP for the previous year has been utilized. The project-wise details of Central Assistance (CA) proposed by the State Govt and the actual CA released by the Govt. of India for the major and medium irrigation projects provided under Accelerated Irrigation Benefits Programme (AIBP) to Himachal Pradesh during the last five years is given at Annexure-II